

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'SMC-2', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)**

ITA No.5192/Del/2019
Assessment Year: 2014-15

Smt. Ruchika Bhasin, 44, Nehru Marg, Kewal Park, Delhi-110033 PAN No.AHIPB6323J	Vs	The Income Tax Officer Ward- 70 (2) Delhi
(APPELLANT)		(RESPONDENT)

Appellant by	None
Respondent by	Sh. Anil Kumar Gupta, ITO

Date of hearing:	03/03/2021
Date of Pronouncement:	03/03/2021

ORDER

PER N. K. BILLAIYA, AM:

This appeal filed by the assessee is preferred against the order of the CIT(A)-21, New Delhi dated 15.04.2019 for A.Y. 2014-15.

2. Vide letter dated 04.03.2021 the assessee brought to our notice that the he has moved an application under Vivad Se Vishwas Scheme, 2020 to settle the dispute.

3. Noting the fact this appeal by the assessee is dismissed as withdrawn. However, a liberty is given to the assessee to approach the Tribunal, if for some technical reason the dispute could not be settled under the Vivad Se Vishwas Scheme, 2020. The appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

5. Decision announced in the open court in the presence of both the representatives on 03.03.2021.

Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER

NEHA

Date:-03.03.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	03.03.2021
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for Pronouncement	
Date on which the fair order comes back to the Sr. PS/ PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	